

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 719-JK (LD) of 2022

DATED:- 15 - 02 - 2022

Sanction is hereby accorded to the appointment of Officer's of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 15 - 02 - 2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Mining Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


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(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure "A"

S. No.	Title of the Case	WP (C) No.	Proposed Officer Incharge (OIC) Litigation
1.	Upkar Stone Crusher V/s UT of J&K and Others.	WP(C) No. /2020	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
2.	Upkar Stone Crusher V/s UT of J&K and Others.	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
3.	Upkar Stone Crusher V/s UT of J&K and Others.	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
4.	Dewankar Sharma (Ashish Sharma) & Anr. V/s State & Others	WPPIL No. 07/2014, 19/2012	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
5.	Kamal Nain Singh & Others V/s State & Others	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
6.	Swastik Stone Crusher and Others V/s UT of J&K and Others	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
7.	Tawi Stone Crusher V/s State and Others	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
8.	Residents of Village Malpur V/s State & Ors	OWP No. 14/2020 / 1036/2020	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
9.	TBA Infrastructure Pvt. Ltd. & Ors V/s UT of J&K & Ors	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
10.	Inhabitants of Panchyat Garkhal Akhnoor, Jammu V/s UT of J&K & Ors.	OWP No. 378/2020	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
11.	M/s Trikuta Stone Crusher & Ors V/s UT of J&K & Ors	WP (C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
12.	M/s Trikuta Stone Crusher & Ors V/s UT of J&K & Ors	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
13.	M/s New Oriental Stone Crusher & Ors V/s UT of J&K & Ors	WP(C) No. /2020	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
14.	M/s Oriental Stone Crusher & Ors V/s UT of J&K & Ors	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
15.	M/s Shree Krishna Stone Crusher & Ors V/s UT of J&K & Ors	WP(C) No. /2020	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
16.	M/s Sumyira Stone Crusher & Ors V/s UT of J&K & Ors	WP(C) No. /2020	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
17.	M/s Hanuman Stone Crusher & Ors V/s UT of J&K & Ors	Contempt No. 106/2021 in 358/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
18.	M/s Jai Ganpati Ganesh Brick Kiln & Ors V/s Ashish Mahajan & UT of J&K & Ors	LPA No. 2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
19.	New B. N. Stone Crusher & Others V/s UT of J&K & Ors	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
20.	Sandeep Kour & Others V/s UT of J&K & Others	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
21.	Shree Sai Stone Crusher and Others V/s UT of J&K and Others	WP (C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
22.	M/s New B.N. Stone Crusher and Others V/s UT of J&K and Others	WP(C) No. ____/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
23.	M/s Krishna Stone Crusher and Others V/s UT of J&K and Others	WP(C) No. ____/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
24.	TBA Infrastructure Pvt. Ltd. V/s UT of J&K & Others	WP (C) ____/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
25.	M/s New Trikuta Stone Crusher V/s UT of J&K and Ors	WP (C) ____/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
26.	M/s Harman Tawi Stone Crusher V/s UT of J&K and Ors	WP (C) ____/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
27.	Kamal Nain Singh V/s UT of J&K & Others	WPC No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu


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28.	M/s Krishna Stone Crusher V/s State & Others	WP (C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
29.	New B. N. Stone Crusher & Others V/s UT of J&K & Ors	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
30.	Kamaljeet Singh Saini V/s State and Others	OWP No. 349/2009	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
31.	Narinder Singh V/s State and Others	OWP No. 350/2009	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
32.	Kewal Krishan V/s State and Others	OWP No. 351/2009	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
33.	Upkar Stone Crusher V/s UT of J&K and Others.	WP(C) No. /2020	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
34.	Upkar Stone Crusher V/s UT of J&K and Others.	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
35.	Upkar Stone Crusher V/s UT of J&K and Others.	WP(C) No. 1135/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
36.	Dewankar Sharma (Ashish Sharma) & Anr. V/s State & Others	WPPIL No. 07/2014, 19/2012	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
37.	Gee Kay Traders V/s State and Others	OWP No. 1031/2017	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
38.	Jawala Brick Kiln V/s State and Others	OWP No. 1122/2017	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
39.	J&K Cooperative Housing Corporation Ltd. V/s State and Others	OWP No. 2068/2017	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
40.	M/s Tripple 'S' Associates V/s State & Others	OWP No. 253/2018	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
41.	M/s Paramount Associates Engineers V/s State & Ors	OWP No. 388/2018	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
42.	M/s Ek On Kar Constructions and Others V/s State and Others	OWP No. 698/2018	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
43.	Bharat Stone Crusher V/s UT of J&K and Others	WP (C) No. 1187/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
44.	SRM Contractors Pvt. Ltd. and Others V/s State and Others	OWP No. 1833/2018	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
45.	TRB and Others V/s State and Others	OWP No. 2126/2018	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
46.	Sarweshwar Sharma & Others V/s State & Others	CPOWP No. 342/2018 in OWP No. 1176/2018	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
47.	Kamal Nain Singh & Others V/s State & Others	OWP No. 2727/2018	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
48.	Kamal Nain Singh & Others V/s State & Others	OWP No. 2064/2020 & CM /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
49.	Kamal Nain Singh V/s UT of J&K & Others	WPC No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
50.	Sudhir Mehta & Others V/s State and Others	OWP No. 173/2019	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
51.	Bell Ram Sudan V/s State and Others	OWP No. 197/2019	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
52.	Gee Ess Ess Road Builders V/s State & Others	OWP No. 298/2019	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
53.	Swastik Stone Crusher and Others V/s State and Others	OWP No. 2170/2019	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
54.	Swastik Stone Crusher and Others V/s UT of J&K and Others	OWP No. /2020	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
55.	Tawi Stone Crusher and Others V/s State and Others	OWP No. 2337/2019	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
56.	M/s Krishna Stone Crusher V/s State & Others	WP (C) No. 1154/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
57.	M/s Krishna Stone Crusher V/s State & Others	WP (C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu

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58.	Rajesh Kumar & Others V/s State & Others	OWP No. 4523/2019	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
59.	Residents of Village Malpur V/s State & Ors	OWP No. 14/2020 & 1036/2020	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
60.	TBA Infrastructure Pvt. Ltd. & Ors V/s UT of J&K & Ors	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
61.	TBA Infrastructure Pvt. Ltd. V/s UT of J&K & Ors	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
62.	Inhabitants of Panchyat Garkhal Akhnoor, Jammu V/s UT of J&K & Ors.	OWP No. 378/2020	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
63.	M/s New Trikuta Stone Crusher & Ors V/s UT of J&K & Ors	OWP No. 1480/2020	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
64.	M/s Harman Tawi Stone Crusher V/s UT of J&K & Others	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
65.	M/s Choudhary Stone Crusher V/s UT of J&K & Ors	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
66.	M/s Trikuta Stone Crusher & Ors V/s UT of J&K & Ors	WP(C) No. 308/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
67.	M/s Trikuta Stone Crusher & Ors V/s UT of J&K & Ors	WP (C) No. 638/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
68.	M/s Trikuta Stone Crusher & Ors V/s UT of J&K & Ors	Contempt No. /2021 in 308/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
69.	M/s Trikuta Stone Crusher & Ors V/s UT of J&K & Ors	WP(C) No. 1823/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
70.	M/s New Trikuta Stone Crusher & Ors V/s UT of J&K & Ors	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
71.	M/s Maa Vaishno Stone Crusher & Others V/s UT of J&K & Others	Contempt No. 35/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
72.	M/s New Oriental Stone Crusher & Ors V/s UT of J&K & Ors	WP(C) No. 455/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
73.	M/s Oriental Stone Crusher & Ors V/s UT of J&K & Ors	WP(C) No. 438/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
74.	M/s New Oriental Stone Crusher & Ors V/s UT of J&K & Ors	WP(C) No. 966/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
75.	M/s New Oriental Stone Crusher & Ors V/s UT of J&K & Ors	WP(C) No. 456/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
76.	M/s Hanuman Stone Crusher & Ors V/s UT of J&K & Ors	WP(C) No. 358/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
77.	M/s Hanuman Stone Crusher & Ors V/s UT of J&K & Ors	WP(C) No. 530/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
78.	Ashish Mahajan & Ors V/s UT of J&K & Ors	WP(C) No. /2020	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
79.	Shiva Stone Crusher V/s UT of J&K & Ors.	WP(C) No. 458/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
80.	New B. N. Stone Crusher V/s UT of J&K & Ors	WP(C) No. 457/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
81.	New B. N. Stone Crusher & Others V/s UT of J&K & Ors	WP(C) No. 1823/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
82.	Sandeep Kour & Others V/s UT of J&K & Others	WP(C) No. /2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
83.	Khushi Stone Crusher V/s UT of J&K & Others	WP (C) No. 967/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
84.	Shree Sai Stone Crusher and Others V/s UT of J&K and Others	WP (C) No. 1139/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
85.	Shree Sai Stone Crusher and Others V/s UT of J&K and Others	WP (C) No. 1213/2021	Mr. Gulshan Kumar, JKAS, District Mineral Officer, Jammu
86.	M/s Raavi Stone Crusher Gandial Kathua V/s UT of J&K & Others	OWP No. 1513/2020	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
87.	M/s Raavi Stone Crusher Gandial Kathua V/s Mr. Vikas Sharma & Others	Contempt No. /2020	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua

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Sl. No.	Case Name	Case No.	Case Type	Officer
88	Rajput Secy Min State and Others	Restoration Petition 6245/2019 CCP (S) 450/2018		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
89.	M/s Sant Enterprises V/s R. N. Pandita (Director Fisheries) and Others	Contempt No. 334/2019		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
90.	M/s Swaraj Enterprises V/s UT of J&K & Others	WP(C) No. 1868/2020		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
91.	M/s Swaraj Enterprises V/s UT of J&K & Others	WP(C) No. 2015/2020		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
92.	M/s Swaraj Enterprises V/s UT of J&K & Others	WP(C) No. /2021		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
93.	M/s Rajput Earth Movers and Construction Company V/s UT of J&K and Others	WP(C) No. 1182/2021		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
94.	Rahul Gupta & Others V/s Paramjit Singh & Others	Civil Judge/CJM Kathua		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
95.	Shiva Stone Crusher and Others V/s UT of J&K and Others	WP (C) No. ____/2021		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
96.	Paramjit Singh V/s Rahul Gupta and Others	Civil Revision Petition ____/2021		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
97.	Court on Its Own Motion V/s State and Others Atul Spolia V/s UT of J&K & Others	PIL No. 22/2016		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
98.	M/s Shiva Stone Crusher and Others V/s UT of J&K & Others	WP(C) No. ____/2021		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
99.	Shiva Stone Crusher & Ors V/s UT of J&K & Ors.	WP(C) No. 1617/2021		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
100.	Shiva Stone Crusher & Ors V/s UT of J&K & Ors.	WP(C) No. /2021		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
101.	Paramjit Singh V/s Rahul Gupta and Others	Civil Revision Petition ____/2021		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
102.	M/s Raavi Stone Crusher & Others V/s Mr. Vikas Sharma & Others	Amended writ petition WP(C) No. 1753/2020		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
103.	Atul Spolia V/s UT of J&K & Others c/w Court in its Motion V/s State & Others (Airport Authority)	PIL No. 22/2016		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
104.	Randhir Singh V/s Jagdish Raj	CPOWP No. 62/2014		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
105.	M/s Rajput Earth Movers and Construction Company (th. Radha Rani) V/s UT of J&K and Others	WP(C) No. 1258/2021		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
106.	Sardar Dalvir Singh & Others V/s State and Others.	OWP No. 578/2012 & CMP No. 785/2012		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
107.	Taranjit Singh V/s State & Ors.	CPOWP No. 95/2010		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
108.	Sai Stone Crusher and Ors V/s State of J&K and Others	OWP No. 185/2016		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
109.	Baba Pir Stone Crusher & Others V/s State & Others.	OWP No. 488/2016 & MP No. 01/2016		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
110.	Mohan Paul Singh Panoo V/s State & Others	OWP No. 1034/2016 & MP No. 01/2016.		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
111.	Harsaran Singh V/s State and Others.	OWP No. 186/2016		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
112.	Balaji Stone Crusher V/s State and others	OWP No. 98/2016		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
113.	Narotam Dass V/s State and Others	OWP No. 312/2017		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua

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114.	M/s Raavi Stone Crusher and Anr. V/s State & Others	OWP No. 2113/2017	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
115.	M/s Raavi Stone Crusher Gandial Kathua V/s State & Others	OWP No. 2988/2019 & CM /2021	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
116.	M/s Raavi Stone Crusher Gandial Kathua V/s UT of J&K & Others	OWP No. 1513/2020	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
117.	M/s Raavi Stone Crusher Gandial Kathua V/s Mr. Vikas Sharma & Others	Contempt No. /2020	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
118.	M/s Raavi Stone Crusher Gandial Kathua V/s UT of J&K & Others	OWP No. 1753/2020	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
119.	M/s Jai Rajputana Stone Stone Crusher & Anr. V/s State & Others	OWP No. 301/2018, MP No. 02/2018	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
120.	M/s New Jai Rajputana Stone Stone Crusher & Anr. V/s State & Others	OWP No. 1055/2018	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
121.	M/s Shiv Shanker Stone Crusher and Others V/s State & Others	OWP No. 2371/2019.	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
122.	M/s Baba Chistiya Screening Plant V/s State & Others	OWP No. 2162/2018	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
123.	M/s Satya Sai Stone Crusher V/s State and Others	OWP No. 387/2018	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
124.	M/s P.P. Screener V/s State & Others	OWP No. 454/2018	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
125.	M/s Shree Rama Stone Crusher V/s State & Others.	OWP No. 462/2018	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
126.	M/s Vasudev Constructions through its partner Chander Mohan Mahajan V/s State and Others	OWP No. 444/2019	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
127.	Dhan Lakshmi Stone Crusher and Ors V/s state and Others	OWP No. 789/2018	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
128.	Magnum Stone Screener and Ors V/s State and Others	OWP No. 856/2018	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
129.	Bharat Stone Crusher and Ors V/s State and Others	OWP No. 851/2018	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
130.	Sukrala Stone Crusher V/s State and Others	OWP No. 1091/2018	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
131.	Sukrala Stone Crusher V/s State and Others	OWP No. 1913/2019	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
132.	Faith Stone Crusher Co. and Others V/s State & Ors	OWP No. 1725/2018	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
133.	Faith Stone Crusher Co. and Others V/s State & Ors	OWP No. 1050/2021	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
134.	New Om Stone Crusher V/s State and Others	OWP No. 1906/2018	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
135.	Shree Sai Stone Crusher and Others V/s State and Others	OWP No. 1060/2018	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
136.	Aruna Rani and Others V/s State and Others	OWP No. 2150/2018	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
137.	M/s Om Stone Crusher V/s State & Others	OWP No. 2125/2018	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
138.	M/s Sant Enterprises V/s State and Others	OWP No. 2700/2018	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
139.	M/s Sant Enterprises V/s State and Others	OWP No. 1697/2019	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
140.	M/s Sant Enterprises V/s R. N. Pandita (Director Fisheries) and Others	Contempt No. 334/2019	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
141.	Vishal Sagar V/s State & Others.	OWP No. 299/2019	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua

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Sl. No.	Case Name	Case No.	Officer
142	M/s Jagdish Stone Crusher V/s State & Others.	OWP No. 442/2019	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
143.	Deepak Singh and Others V/s State and Others.	OWP No. 294/2019	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
144.	Balbir Singh V/s State and Others	OWP (WP (C)) No. 1974/2019	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
145.	Inhabitants of Village Dadpeth District Kishtwar through Mehraj Din & Anr. V/s State and Others	OWP No. 2129/2019	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
146.	M/s Rajput Stone Crusher & Others V/s State & Others	OWP No. 2367/2019	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
147.	M/s VGS Stone Crusher V/s State & Others	OWP No. 2372/2019	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
148.	M/s VGS Stone Crusher & Ors V/s UT of J&K & Others	OWP No. 1423/2020	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
149.	M/s Puri Stone Crusher V/s State & Others	OWP No. 3031/2019	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
150.	M/s Puri Stone Crusher V/s UT of J&K & Others	OWP No. 1631/2020	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
151.	M/s C&C Constructions V/s State & Others	OWP No. 3032/2019	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
152.	Sanjeev Kumar & Ors V/s State & Ors	OWP No. 3199/2019	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
153.	Narsingh Stone Crusher V/s State and Others	OWP No. 3234/2019	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
154.	M/s Shiv Baba Stone Crusher V/s State & Others	OWP No. 3328/2019	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
155.	M/s Jai Rajputana Screener V/s State & Others	OWP No. 3426/2019	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
156.	M/s Jai Rajputana Screener V/s UT of J&K & Others	WP (C) No. 1003/2021	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
157.	Sohan Singh V/s UT of J&K and Others		Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
158.	Rajesh Kumar Contractor V/s UT of J&K and Others	OWP No. 1154/2020	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
159.	M/s S. K. Stone Crusher & Screener V/s UT of J&K & Ors.	WP(C) No. 1268/2021	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
160.	Naresh Sharma and Others V/s UT of J&K & Others	WP(C) No. /2020 (File No. 24 Civil Misc)	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
161.	Shiva Stone Crusher & Ors V/s UT of J&K & Ors.	WP(C) No. 1617/2021	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
162.	Shiva Stone Crusher & Ors V/s UT of J&K & Ors.	WP(C) No. /2021	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
163.	M/s Rajput Earth Movers and Construction Company (th. Radha Rani) V/s UT of J&K and Others	WP(C) No. 1258/2021	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
164.	Rahul Gupta & Others V/s Paramjit Singh & Others	Civil Judge/CJM Kathua	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
165.	Paramjit Singh V/s Rahul Gupta and Others	Civil Revision Petition /2021	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
166.	Randhir Singh V/s Jagdish Raj	CPOWP No. 62/2014	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
167.	Atul Spolia V/s UT of J&K & Others c/w Court in Its Motion V/s State & Others (Airport Authority)	PIL No. 22/2016	Mr. Rajinder Singh, JKAS, District Mineral Officer, Kathua
168.	CRB Enterprises and Others V/s UT of J&K and Others	WP (C) No. /2021	Mr. Mohammad Sayeed, JKAS, District Mineral Officer, Samba
169.	UT of J&K & Others V/s Kulbir Singh Sambyal	Arbitration Application	Mr. Mohammad Sayeed, JKAS, District Mineral Officer, Samba

170.	M/s CRB Enterprises and Anr V/s UT of J&K & Others	WP(C) No. ____/2021	Mr. Mohammad Sayeed, JKAS District Mineral Officer, Samba
171.	M/s CRB Enterprises and Anr V/s UT of J&K & Others	WP(C) No. ____/2021	Mr. Mohammad Sayeed, JKAS District Mineral Officer, Samba
172.	CRB Enterprises and Others V/s UT of J&K and Others	WP (C) No. ____/2021	Mr. Mohammad Sayeed, JKAS District Mineral Officer, Samba
173.	CRB Enterprises and Others V/s State and Others	OWP No. 920/2018 & MP No. 01/2018	Mr. Mohammad Sayeed, JKAS District Mineral Officer, Samba
174.	CRB Enterprises and Others V/s UT of J&K and Others	WP (C) No. ____/2021	Mr. Mohammad Sayeed, JKAS District Mineral Officer, Samba
175.	CRB Enterprises and Others V/s UT of J&K and Others	WP (C) No. 1203/2021	Mr. Mohammad Sayeed, JKAS District Mineral Officer, Samba
176.	Rakesh Kumar Choudhary V/s State of J&K and Others	OWP No. 50/2019	Mr. Mohammad Sayeed, JKAS, District Mineral Officer, Samba
177.	Rakesh Kumar Choudhary V/s State of J&K and Others	OWP No. 563/2020	Mr. Mohammad Sayeed, JKAS, District Mineral Officer, Samba
178.	Jal Luxmi Stone Crusher & Ors V/s State & Ors	OWP No. 2357/2019	Mr. Mohammad Sayeed, JKAS, District Mineral Officer, Samba
179.	M/s Adarsh Stone Crusher & Others V/s State & Others	OWP No. 2393/2019	Mr. Mohammad Sayeed, JKAS, District Mineral Officer, Samba
180.	Jagdeep Singh V/s State & Others	OWP No. 2445/2019	Mr. Mohammad Sayeed, JKAS, District Mineral Officer, Samba
181.	Sunil Chaudhary V/s State & Others	OWP No. 2452/2019	Mr. Mohammad Sayeed, JKAS, District Mineral Officer, Samba
182.	Devinder Singh V/s State & Others	OWP No. 2444/2019	Mr. Mohammad Sayeed, JKAS, District Mineral Officer, Samba
183.	Banarasi Dass V/s State & Others	OWP No. 2518/2019	Mr. Mohammad Sayeed, JKAS, District Mineral Officer, Samba
184.	Jagbir Singh V/s State & Others	OWP No. 2516/2019	Mr. Mohammad Sayeed, JKAS, District Mineral Officer, Samba
185.	Udalvir Singh V/s State & Others	OWP No. 2517/2019	Mr. Mohammad Sayeed, JKAS, District Mineral Officer, Samba
186.	Basanter Stone Crusher & Others V/s State & Others	OWP No. 2595/2019	Mr. Mohammad Sayeed, JKAS, District Mineral Officer, Samba
187.	Inhabitants of Village Bagnoti, Nowshera	OWP No. ____/2020	Mr. Mohd. Naseeb, JKAS, District Mineral Officer, Rajouri
188.	M/s Diamond Stone Crusher and Others V/s UT of J&K and Others	WP(C) No. ____/2021	Mr. Mohd. Naseeb, JKAS, District Mineral Officer, Rajouri
189.	Inhabitants of Village Dhandani Lamberi Rajouri V/s UT of J&K and Others	WP(C) No. ____/2021	Mr. Mohd. Naseeb, JKAS, District Mineral Officer, Rajouri
190.	Inhabitants of Village Hanjana Khanka, Rajouri V/s UT of J&K & Others	WP(C) No. ____/2021	Mr. Mohd. Naseeb, JKAS, District Mineral Officer, Rajouri
191.	Inhabitants of Village Dogani, Chakli, Loorkote and Dhanwan Block Doongl District Rajouri	WP (C) ____/2021	Mr. Mohd. Naseeb, JKAS, District Mineral Officer, Rajouri
192.	Shabir Ahmed & Ors V/s UT of J&K & Others	WP (C) ____/2021	Mr. Mohd. Naseeb, JKAS, District Mineral Officer, Rajouri
193.	Rakesh Kumar V/s State of J&K and Others	OWP No. 1564/2018	Mr. Mohd. Naseeb, JKAS, District Mineral Officer, Rajouri
194.	Contractors Association, Nowshera through Prop. Randhir Singh & Others V/s State & Others	OWP No. 2698/2018	Mr. Mohd. Naseeb, JKAS, District Mineral Officer, Rajouri
195.	Residents of Panchyat Lamberi, Rajouri & Ors V/s State & Ors	OWP No. 2232/2019	Mr. Mohd. Naseeb, JKAS, District Mineral Officer, Rajouri
196.	Inhabitants of Village Chak Jaralan Nalla V/s UT of J&K & Ors.	OWP No. 1310/2020	Mr. Mohd. Naseeb, JKAS, District Mineral Officer, Rajouri
197.	Ram Parkash Contractor V/s UT of J&K & Others	WP(C) No. ____/2020	Mr. Mohd. Naseeb, JKAS, District Mineral Officer, Rajouri

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	V/s Union of India and Others		Mineral Officer, Udhampur
200.	Anu Sharma V/s State of J&K and Others	OWP No. 1771/2018	Mr. Salam Din, JKAS District Mineral Officer, Udhampur
201.	Anu Sharma V/s State of J&K and Others	CPOWP No. 344/2018	Mr. Salam Din, JKAS District Mineral Officer, Udhampur
202.	Akashdeep Gupta and Others V/s State of J&K and Others	OWP No. 1989/2018	Mr. Salam Din, JKAS District Mineral Officer, Udhampur
203.	Akashdeep Gupta and Others V/s State of J&K and Others	CPOWP No. 345/2018	Mr. Salam Din, JKAS District Mineral Officer, Udhampur
204.	Malik Constructions Infra Pvt. Ltd. V/s State & Others	OWP No. 2572/2018	Mr. Salam Din, JKAS District Mineral Officer, Udhampur
205.	Swar Stone Crusher V/s State & Others	OWP No. 2623/2018	Mr. Salam Din, JKAS District Mineral Officer, Udhampur
206.	M/s Sharda Stone Crusher & Others V/s State & Others	OWP No. 2494/2018	Mr. Salam Din, JKAS District Mineral Officer, Udhampur
207.	Rahil Choudhary V/s UT of J&K & Others	Case No. JKJM020006262021	Mr. Salam Din, JKAS District Mineral Officer, Udhampur
208.	Sona Brick Industries V/s UT of J&K and Others	WP (C) No. /2021	Mr. Salam Din, JKAS District Mineral Officer, Udhampur

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